

Electro-magnetic radiation of mobile towers

4087. SHRI KIRANMAY NANDA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that DoT does not have instruments to measure Electro-magnetic radiation of mobile towers in any of the 30 Telecom Enforcement and Resource Monitoring (TERM) Cells of our country;

(b) whether it is also a fact that we depend blindly on data provided by mobile operating companies because we do not have instruments to check the tower radiation, ourself; and

(c) if so, then the reasons therefor and the proposed solution, if any, by the DoT?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) Sir, the DoT is in the process of procuring instrument to measure the Electro-magnetic Radiation of mobile towers throughout the country by Telecom Enforcement, Resource and Monitoring (TERM) Cells. The tender for the same has already been floated by Telecommunications Engineering Centre (TEC), New Delhi and the bids are presently under evaluation.

(b) It is not the fact, Sir. The tower radiation measurement are being regularly carried out by the TERM Cells as per TEC guidelines and DoT instructions in this regard, using the test tools provided by the Telecom Service Providers as of now.

(c) Not applicable in view of (a) and (b) above.

Legislation for cyber security

4088. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government is planning to bring out a legislation to ensure strict cyber disclosure norms and curtail security breaches; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) There is no such proposal with the Government.

(b) Does not arise.